

From,

Krishna Swaroop Dhar Dwivedi, H.J.S.,  
I/c Joint Registrar (J) (Services),  
High Court of Judicature at  
Allahabad.

To,

The Additional Director,  
Judicial Training & Research Institute, U.P.,  
Vineet Khand, Gomti Nagar,  
Lucknow.

No. 21/Admin.(Services)/2022 Allahabad: Dated: January 13, 2022

**Subject: Regarding One Day Online Orientation Webinar on Changing Scenario of 'Motor Accident Claim Matters' for Presiding Officers, Motor Accident Claims Tribunals of U.P., scheduled to be held on 23 January, 2022 (Sunday).**

Sir,

With reference to your letter no. Online Prog. 1/22/JTRI-2022/42 dated 11.01.2022 on the above noted subject, I am directed to inform you that the Hon'ble Court has been pleased to approve the proposal of One Day Online Orientation Webinar on Changing Scenario of 'Motor Accident Claim Matters' for Presiding Officers, Motor Accident Claims Tribunals of U.P., Police Officers and Officers of Insurance Companies, scheduled to be organized on **23.01.2022 (Sunday)** and to nominate all the Presiding Officers of Motor Accident Claim Tribunals of U.P. for participation in the same.

I am, therefore, to request you to kindly take necessary action accordingly.

Yours faithfully,

sd/-  
I/c Joint Registrar (J) (Services)

No. 21(i)/Admin.(Services)/2022 Allahabad: Dated: January 13, 2022

Copy forwarded for information and necessary action to:

1. The Principal Secretary (Law) & L.R., Government of U.P., Lucknow.
2. All the District & Sessions Judges, Subordinate to the Hon'ble High Court of Judicature at Allahabad, with the request to **inform all the Presiding Officers of Motor Accident Claims Tribunal (MACT), working at their Districts, if any, to kindly attend the aforesaid One Day Online Orientation Webinar, scheduled on 23.01.2022 (Sunday).**
3. The Joint Registrar (J) (Computer), High Court, Allahabad.

sd/-  
Assistant Registrar (Services)